

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/575/ (IB)/2018
NAME OF THE PETITIONER(S) : DRIVE VISUAL DATA ANALYTICS PVT LTD
NAME OF THE RESPONDENT(S) : NANOYOTTA TECHNOLOGIES PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|---|-------------------------------------|-----------|
| | | REPRESENTATION BY WHOM | |
| B | CHANDRA | B Chandra Auth Rep Corp. Dir. | B Chandra |
| | Aashish Jain Dunia For Suzara & Suzara | Counsel for Operational Creditor | |

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to file short reply. At request, time is enlarged. Put up on 11.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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